

SLP(Crl.)No. 3931 OF 2003  
ITEM No.11

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3931/2003

(From the judgement and order dated 29/04/2003 in CRLR 55/03  
of The High Court of Jharkhand at Ranchi)

CHINTA DEVI & ANR.

Petitioner (s)

VERSUS

KRISHNA BIHARI LAL & ANR.

Respondent (s)

( With Appln(s). for ex-Parte stay )

Date : 22/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Ambhoj Kumar Sinha,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

The matter is adjourned by one week, as prayed for.

(Neena Verma) (Vijay Aggarwal)

Court Master

Court Master